

Integrated Rural Energy Development Programme

810. MISS SAROJ KHAPARDE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the extent of Rural areas covered by the Integrated Rural Energy Development Programme by the end of the year 1984-85; and

(b) the number of microhydel projects operating in Himachal Pradesh as on the 31st March, 1985?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) By the end of 1984-85, some 20 blocks of villages have been covered by the Integrated Rural Energy Planning Programme initiated by the Planning Commission during the 6th Plan period in 9 selected States on a pilot basis. This involves both conventional and non-conventional sources of energy.

Similarly by 1984-85, 16 integrated rural energy projects, based exclusively on renewable energy sources such as solar energy, wind energy, biomass, biogas etc., have been implemented by the Department of Non-Conventional Energy Sources in 7 villages in Uttar Pradesh, 3 in Orissa, 2 in Andhra Pradesh and one each in Gujarat, Tamil Nadu, Madhya Pradesh and Delhi.

(b) 10 micro/mini/small hydel schemes with an aggregate installed generating capacity of 12.520 KW were operating in Himachal Pradesh as on 31st March, 1985.

Madhavnagar Station Broadgauge line

811. SHRI DINKARRAO GOVINDRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether a demand has been made by the people of the area

around old Madhavnagar Station in Maharashtra to bring it on broad gauge main line; and

(b) if so, what action has been taken in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) Yes, Sir.

(b) It has not been possible to take up this work, which is financially not viable, due to severe constraint of resources.

Request for the covering of Parliament House area by Delhi Transport Corporation Night Services

812. SHRI DINKARRAO GOVINDRAO PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a request has been made by the staff working in Parliament House to the effect that all routes of D.T.C. Night Bus Services cover stops situated in the proximity of Parliament House such as A.I.R. Central Secretariat, Gurdwara Rakabganj stop on Talkatora Road etc. to enable them to reach their homes, scattered all over city safely in the dead of night wherever they are detained on late duty; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir. A representation dated 23-3-1985 has been received from Lok Sabha Secretariat non-Gazetted Employees Association.

(b) With effect from 1-4-1985 the DTC has introduced a night service route No. 051 between ISBT and Mehrauli via Sansad Marg, AIR, Red Cross Road and Rafi Marg. In addition with effect from 1-5-1985 it has decided to divert the following three

night services routes via Patel Chowk which is at a walking distance from Parliament House.

Route No.	Description
013...	New Delhi Rly. Stn.—Adarsh Nagar.
032...	New Delhi Rly. Stn.—Vivek Vihar.
072...	I.S.B.T.—Uttam Nagar Terminal.

Apart from the above, for the convenience of those who have to sit late in their offices in Central Secretariat Complex, the DTC is operating 48 trips from Central Secretariat on various routes between 00 P.M. and 11.35 P.M.

It has not been considered practicable to divert all the night services via Central Secretariat Complex without leaving out certain areas being served now.

Small Scale Suture Manufacturers

813. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news report published on page 7 in weekly 'Blitz', of February 9, 1985 to the effect that a multi-national company specialising in sutures is under severe attack from small scale industrialists for sabotaging their business by alleged dishonest practices; and

(b) if so, what steps Government have taken or propose to take to stop such sabotage by a multi-national company?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The allegations mainly relate to unethical marketing practices of a multi-national company. These are not covered by the provisions of Drugs & Cosmetics Act and the rules framed thereunder.

Inland waterway authority

814. SHRI ADINARAYANA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to set up an inland waterways authority; and

(b) if so, what are the details together with the names of different rivers which are likely to be covered by this Authority?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir.

(b) The proposed Authority will be entrusted with the responsibility of development, maintenance and operation of National Waterways in the country. 10 Waterways namely (i) the Ganga-Bhagirathi-Hooghly river system, (ii) the Brahmaputra, (iii) the Mandovi, the Zuari and the Cumberjua Canal in Goa, (iv) the Mahanadi, (v) the Godavari, (vi) the Narmada, (vii) Sunderbans Area, (viii) the Krishna, (ix) the Tapi and (x) the West Coast Canal in Kerala, have been identified for consideration for being declared as National Waterways. Already the Allahabad-Haldia stretch of the Ganga-Bhagirathi-Hooghly river has been given the status of a National Waterway by enactment of a Central Legislation. The proposed Authority will also act as a Research and Advisory Agency for shipping and navigation on inland waterways in the country.